

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

22.

C.P. (IB)/828(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 27.03.2024

NAME OF THE PARTIES: State Bank of India (Sbi) (Through
Resolution Professional Mr. Purusottam Behera
Vs.
Ms. Anuradha Gupta

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Ayush Rajani a/w Khushboo Shah i/b AKR Legal, Ld. Counsel for the Financial Creditor/ RP present. Adv. Jinal Sethia i/b. Adv. Avinash Khanolkar, Ld. Counsel for the Personal Guarantor present through VC.
2. Heard. **Reserved for Orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)